

State's share from the Central Road Fund

3978. SHRI VIVEK GUPTA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the length of national highways and State highways running, State-wise;
- (b) the details of assistance given to States from the Central Road Fund for the maintenance of these roads for the last 5 years, year-wise and State-wise;
- (c) whether the Central Government conduct any kind of need assessment in States, to decide the States share from Central Road Fund;
- (d) whether it is a fact that the share released to West Bengal from Central Road Fund was substantially less compared to its needs; and
- (e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) This Ministry is primarily responsible for development and maintenance of National Highways (NHs) and development and maintenance of roads other than NHs is entrusted with State Governments concerned. The State/Union Territory (UT)-wise details of length of NHs in the country are given in the Statement (*See below*).

(b) Funds under Central Road Fund (CRT) Scheme are provided to the States for development of State Roads (other than rural roads). No fund is provided for maintenance of such roads.

(c) to (e) Funds for development of State roads (other than rural roads) under CRF scheme are distributed to the States on the basis of 30% weightage to fuel consumption and 70% weightage to the geographical area of the States and releases of funds under CRF scheme to the States are made on the basis of Utilization Certificates (UCs) submitted by the State Governments.

Statement

The State/Union Territory (UT)-wise details of length of NHs in the country

| Sl. No. | State/UT | Total length of NHs (km.) |
|---------|----------------|---------------------------|
| 1 | 2 | 3 |
| 1. | Andhra Pradesh | 6,760.11 |

| 1 | 2 | 3 |
|-----|-------------------|----------|
| 2. | Arunachal Pradesh | 1,595.29 |
| 3. | Assam | 2,947.18 |
| 4. | Bihar | 4,262.72 |
| 5. | Chandigarh | 15.28 |
| 6. | Chhattisgarh | 2,331.40 |
| 7. | Delhi | 80.00 |
| 8. | Goa | 262.27 |
| 9. | Gujarat | 3,944.45 |
| 10. | Haryana | 1,619.48 |
| 11. | Himachal Pradesh | 1,706.48 |
| 12. | Jammu and Kashmir | 1,695.00 |
| 13. | Jharkhand | 2,369.62 |
| 14. | Karnataka | 4,746.41 |
| 15. | Kerala | 1,542.52 |
| 16. | Madhya Pradesh | 5,120.40 |
| 17. | Maharashtra | 5,515.30 |
| 18. | Manipur | 1,375.22 |
| 19. | Meghalaya | 1,204.36 |
| 20. | Mizoram | 986.00 |
| 21. | Nagaland | 796.68 |
| 22. | Odisha | 4,306.15 |
| 23. | Puducherry | 63.28 |
| 24. | Punjab | 1,739.15 |

| 1 | 2 | 3 |
|-----|-----------------------------|----------|
| 25. | Rajasthan | 7,307.16 |
| 26. | Sikkim | 139.00 |
| 27. | Tamil Nadu | 4,973.77 |
| 28. | Tripura | 475.25 |
| 29. | Uttarakhand | 2,169.80 |
| 30. | Uttar Pradesh | 7,706.00 |
| 31. | West Bengal | 2,534.92 |
| 32. | Andaman and Nicobar Islands | 330.70 |

Reforms in road transport system

†3979. SHRI RAVI SHANKAR PRASAD: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that a comprehensive reform is required in the road transport system of the country;
- (b) if so, Government's response thereon;
- (c) whether it is also a fact that Government has received a good number of suggestions from public in this regard;
- (d) if so, the facts thereof; and
- (e) Government's response on the suggestions made by public?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) Road transport is considered to be one of the most cost effective and preferred mode of transport, both for freight and passengers, keeping in view its level of penetration into populated areas and last mile connectivity. Considering the urgent need to improve the quality of road transport system, Government of India has taken a number of reformative

†Original notice of the question was received in Hindi.